

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 26.02.2026**

**COURT OF REGISTRAR**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
1.	I.A. No. 1405 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Sudhir Kumar Jha Vs. Anil Kumar Agarwal & Ors.	Atul Kumar
2.	I.A. No. 1406 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Shailesh Bhalchandra Desai Vs. Office of the Assistant/Deputy Commissioner of Central GST & anr.	G. Aniruth Purusothaman
3.	I.A. No. 1407 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	S.K. Constructions & Co. Vs. SMS Ltd.	Achin Sondhi
4.	I.A. No. 1470 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Dr. Rachna Manish Tardeja Vs. ---	Krishan Kumar
5.	I.A. No. 1503 of 2026 in I.A. No. ___ of 2026 in Comp. App. (AT) (Ins) No. 406 of 2022	Ram Kishor Arora Suspended Director of Supertech Ltd. Vs. Union Bank of India & Anr.	V K Sharma
6.	I.A. No. 1519 of 2026 in I.A. No. ___ of 2026 in Comp. App. (AT) (Ins) No. 1165 of 2024	Gaurav S. Khandhar Vs. Bank of Baroda & Anr.	Arun Aggarwal
7.	I.A. No. 1522 of 2026 in I.A. No. ___ of 2026 in Comp. App. (AT) (Ins) No. 1165 of 2024	Gaurav S. Khandhar Vs. Bank of Baroda & Anr.	Arun Aggarwal

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